

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO.3708
TO BE ANSWERED ON 18TH DECEMBER, 2024

ALLOCATION OF FUNDS UNDER PDS SCHEME

3708. DR. SHRIKANT EKNATH SHINDE:
SHRI RAJESH VERMA:
SHRI RAVINDRA DATTARAM WAIKAR:
SHRI NARESH GANPAT MHASKE:
SMT. SHAMBHAVI:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION
उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of funds sanctioned, allocated and utilized under Public Distribution System (PDS) Scheme within Maharashtra during the last five years and the current year;
- (b) the details of items being provided through PDS across the country including Maharashtra; and
- (c) the details of the number of beneficiaries of this scheme within Maharashtra?

A N S W E R
MINISTER OF STATE FOR MINISTRY OF CONSUMER AFFAIRS,
FOOD & PUBLIC DISTRIBUTION
(SHRIMATI NIMUBEN JAYANTIBHAI BAMBANIYA)

(a): Government of India/Ministry of Finance does not allocate State-wise funds under PMGKAY (Pradhan Mantri Garib Kalyan Anna Yojana), rather funds towards food subsidy are released to FCI (Food Corporation of India) and States that have adopted Decentralized Procurement based on the distribution of food grains to the targetted beneficiaries. The provisional food subsidy is released to States that have opted for Decentralized Procurement (DCP) mode including Maharashtra, on the basis of their quarterly food subsidy claims, which is an ongoing and continuous process. These claims are processed keeping in view the opening and closing balance of stocks, procurement, allocation and distribution of food grains under various Central schemes, Food Corporation of India's reconciliation, utilization certificates received, economic cost of food grains etc. The details of food subsidy released by Department of Food and Public Distribution (DFPD) to State Government of Maharashtra during the last 5 years and the current year are as under: -

.....2/-

Financial Year	Total amount of subsidy released (Rs. in Crore)
2019-20	1920.17
2020-21	2555.74
2021-22	4082.07
2022-23	2725.75
2023-24	3923.29
2024-25 (up to 30.11.2024)	327.74

(b): DFPD allocates food grains (Wheat, Rice and Coarse grains) to States/UTs under National Food Security Act (NFSA) 2013. Total food grain allocation under NFSA to all States/ Union Territories (UTs) is 46.26 LMT per month which includes 3.84 LMT food grains (2.46 LMT wheat and 1.38 LMT rice) allocated to Maharashtra per month under NFSA.

In order to achieve uniform nutritional impact of fortified rice among the targeted population, the Government of India has replaced Custom-Milled Rice with fortified rice throughout the Targeted Public Distribution System (TPDS) and in Other Welfare Schemes (OWS) in all States and UTs.

(c): Number of beneficiaries under AAY (Antyodaya Anna Yojna) and PHH (Priority Household) scheme in Maharashtra is 108.01 lakh and 592.16 lakh respectively.
